

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 26 of 2013

Dated : 19th September, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member**

In the matter of:

**State Load Despatch Centre, KarnatakaAppellant(s)
Versus**

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2, 12,
14 & 16

Appeal No. 49 of 2013

**State Load Despatch Centre, KarnatakaAppellant(s)
Versus**

Central Electricity Regulatory Commission & Ors. ...Respondent (s)

Counsel for the Appellant (s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo

Counsel for the Respondent(s) : Mr. Saurabh Mishra for R.1
Mr. Anand K. Ganesan
Ms. Swapna Seshadri for R.2, 12,
14 & 16

ORDER

Post the matters for hearing on **25.10.2013.**

**(V.J. Talwar)
Technical Member
ts/ak**

**(Justice M. Karpaga Vinayagam)
Chairperson**